

Annexure-II to Chapter- 5

RESERVATION ROSTER REGISTER as on 31.12.2020

- 1 Name of the post: Caretaker**
2 Method of Recruitment: Promotion
3 Number of posts in the cadre (cadre strength): 13 (PIP 2)
4 Percentage of Reservation prescribed: SCs 15% STs 07% OBCs NIL EWS NIL

Cycle No. / Point No.	UR or reserved for SC/ST/ OBC	Name	Date of Promotion	Whether SC/ST/ OBC OR General	Filled as UR or as reserved for SC/ST/ OBC	Signature of appointing authority or other authorized officer	Remarks
1	2	3	4	5	6	7	8
1/1	UR	MOTI LAL MANDAL	01-Mar-11	ST(OM)	UR1		RETIRED ON 30.11.2012
1/2	UR	MANJHALA MURMU	01-Jul-11	ST(OM)	UR2		RETIRED ON 31.01.2014
1/3	UR	DEOKI PASWAN	01-Dec-12	SC(OM)	UR3		RETIRED ON 31.12.2012
1/4	UR	CHANDAN KUMAR MURMU	01-Feb-13	ST(OM)	UR4		RETIRED ON 29.01.2016
1/5	UR	SAKAL DEO SOREN	01-Feb-14	ST(OM)	UR5		RETIRED ON 31.05.2017
1/6	UR	PETER TIRKEY	01-Feb-15	ST(OM)	UR6		RETIRED ON 31.10.2018
1/7	SC	RATAN KUMAR	01-Aug-15	SC	SC1		PROMOTED TO THE POST CARETAKER w.e.f 01.06.2017
1/8	UR	BINOD KUMAR ROY	01-Jun-18	SC(OM)	UR7		PROMOTED TO THE POST OF CARETAKER w.e.f 01.06.2018

Cycle No./ Point No.	UR or reserved for SC/ST/ OBC	Name	Date of Promotion	Whether SC/ST/ OBC OR General	Filled as UR or as reserved for SC/ST/ OBC	Signature of appointing authority or other authorized officer	Remarks
1/9	UR	KAMESHWAR KUMAR	01-Nov-18	SC	SC2		RETIRED ON 31.01.2019
1/10	UR	ANIL KUMAR	01-Feb-19	UR	UR8		PROMOTED TO THE POST OF CARETAKER w.e.f 01.02.2019
1/11	UR	KANHAIYA LAL HANSDA	01-Feb-19	ST(OM)	UR9		RETIRED ON 30.11.2020
1/12	UR	KAPIL RAM	01-Dec-19	SC (OM)	UR10		RETIRED ON 31.01.2020
1/13	UR	VIJAY RAJAK	03-Feb-20	SC(OM)	UR11		PROMOTED TO THE POST OF CARETAKER w.e.f 03.02.2020

NOTE: - Post of Caretaker has been created in Feb 22, 2011, vide CO Circular no.G.126/7611/15.20.05/2010-2011.

Tally as on 31/12/2020

	SC	ST	UR	Total
Required	1	-	12	13
Actual	2	-	11	13
Short / Excess	+1	-	-1	-

Sd/-
Assistant Manager

Sd/-
Manager

Sd/-
Deputy General Manager

Sd/-
Liaison Officer for SC/ST

Sd/-
Liaison Officer for OBC